

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 102

Dated Guwahati, the 24th August, 2023

In supersession of previous Orders and Notifications in this regard, Hon'ble the Chief Justice has been pleased to direct that henceforth, Writ Appeals pertaining to matters of Board of Revenue shall be listed **before the Division Bench-II, in the Principal Seat at Guwahati.**

By Order,

Sd/- Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC.III-35/2013/4815-4837/G Dated: 24th August, 2023

Copy to:

1. The Registrar (Vig./ Judl./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
5. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
11. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial), Filing Section, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), Bench Section, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
20. The Court Master, Court No. ____, Gauhati High Court, Guwahati.
21. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

Aparna Ajitsaria 24.8.23
REGISTRAR GENERAL

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24/08/2023